

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
138(ND)11

IN THE MATTER OF:

Kamaljit Sachdeva & Ors.

...

Applicant/Petitioner

Versus

M/s. Kewal Automobiles Pvt. Ltd. & Ors.

...

Respondent

Under Section: 634A

Order delivered on 18.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Ashutosh Nandan Atrey

For the Respondent : Adv. Ankit, Adv. Neeraj, Adv. Gaurav Kumar
Sharma

ORDER

Due to paucity of time, the matter is re-notified to 23.03.2023.

**Sd/-
COURT OFFICER**